

12.02 hrs.

PAPERS LAID ON THE TABLE*[English]***Governors (Allowances and Privileges) Amendment Rules, 1989**

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): I beg to lay on the Table a copy of the Governors (Allowances and Privileges) Amendment Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 70(E) in Gazette of India dated the 1st February, 1989 under subsection (3) of section 13 of the Governors (Emoluments Allowances and Privileges) Act, 1982. [Placed in Library. See No. LT-7326/89]

Annual Report on the Working of Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for 1987-88 (Vol. I to III) and Report of CAG of India for 1987, Union Govt. (Commercial)—Part IX—Audit Observations on Individual Topics

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): On behalf of SHRI VENGAL RAO: I beg to lay on the Table:—

(i) A copy of the Annual Report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1987-88 (Volumes-I to III). [Placed in Library. See No. LT—7327/89]

(2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1987—Union Government (Commercial) — Part IX—Audit Observations of

Individual Topics, under article 151(1) of the Constitution. [Placed in Library. See No. LT—7328/89]

Review on and Annual Report of Artificial Limbs Manufacturing Corporation of India, Kanpur, for 1987-88, Annual Report and Review on National Institute of Rehabilitation Training and Research, for 1987-88 etc. and Statements for delay in laying these Papers

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): I beg to lay on the table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the Year 1987-88.

(ii) Annual Report of Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7329/89]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation Training and Research, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the National Institute of Rehabilitation Training and Research, for the year 1987-88.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7330/89]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1987-88.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above [Placed in Library. See No. LT-7331/99]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1987-88.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-7332/89]

(9) (i) A copy of the Annual Report

(Hindi and English versions) of the National Institute for the Visually Handicapped, Dehra Dun, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Visually Handicapped, Dehra Dun, for the year 1987-88 [Placed in Library. See No. LT-7333/89]

Annual Report of Institute of Hotel Management Catering and Nutrition, New Delhi, for 1987-88 of Institute of Hotel Management, Catering Technology Applied Nutrition, Bombay for 1987-88 etc.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table:

(1) (a) (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering and Nutrition, New Delhi, for the year 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7334/89]

(ii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering technology and Applied Nutrition, Bombay, for the year 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7335/89]

(iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras, for the year 1987-88 along with Audited Accounts. [Placed in

Library. *See* No. LT-7336/89]

(iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Calcutta, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT-7337/89]

(v) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar, for the year 1987-88 along with Audited Accounts [Placed in Library. *See* No. LT-7338/89]

(vi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Nutrition, Ahmedabad, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT-7339/89]

(vii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT-7340/89]

(viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT-7341/89]

(ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and

Applied Nutrition, Bhubaneswar, for the year 1987-88 along with audited Accounts. [Placed in Library *See* No. LT-7342/89]

(x) A copy of the Annual report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa, for the year 1987-88 along with Audited Accounts [Placed in Library *See* No. LT-7343/89]

(xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT—7344/89]

(xii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Lucknow, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT-7345/89]

(xiii) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Patna, for the year 1987-88 along with Audited Accounts. [Placed in Library. *See* No. LT-7346/89]

(xiv) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Delhi, for the year 1987-88 along with Audited Accounts. [Placed in Library *See* No. LT-7347/89]

(xv) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Aligarh, for the year 1987-88 along with Audited Accounts. [Placed in Library *See* No. LT-7348/89]

(vi) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Gwalior, for the Year 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7349/89]

(xvii) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Guwahati, for the year 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7350/89]

(xviii) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Shimla, for the year 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7351/89]

(xix) A copy of the Annual Report (Hindi and English versions) of the Foodcraft Institute, Visakhapatnam, for the year 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7352/89]

(xx) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, New Delhi, for the year 1987-88 along with Audited Accounts. [Placed in Library See No. LT-7353/89]

(b) A copy of the Review (Hindi and English versions) by the Government on the working of the Institutes of Hotel Management, Catering Technology and Applied Nutrition, New Delhi, Bombay, Madras, Calcutta, Srinagar, Ahmedabad, Bangalore, Bhopal, Bhubaneswar, Hyderabad, Goa and Lucknow and Foodcraft Institutes, Aligarh, Delhi, Guwahati, Gwalior,

Patna, Shimla and Visakhapatnam for the year 1987-88. [Placed in Library. See No. LT-7334/89 to 7352/89]

(2)

(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Tourism and Travel Management, New Delhi, for the year 1987-88. [Placed in Library. See No. LT-7354/89]

Border Roads (Medical Officers Group 'A') Recruitment Rules, 1988 Border Roads Engineering Service Group 'A' (Amendment) Rules, 1988 Border Roads Engineering Service Group 'B' (Amendment) Rules, 1988

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE, PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): I beg to lay on the Table:

(1)

A copy each of the following Notifications (Hindi and English versions) issued under proviso to article 309 of the Constitution:—

(i) The Border Roads (Medical Officers Group "A" Recruitment Rules, 1988 published in Notification No. G.S.R. 867 in Gazette of India dated the 5th November, 1988.

(ii) The Border Roads Engineering Service Group 'A' (Amendment) Rules, 1988 published in Notification No. G.S.R. 868 in Gazette of India dated the 5th

November, 1988.

(iii) The Border Roads Engineering Service Group 'B' (Amendment) Rules, 1988 published in Notification No. G.S.R. 914 in Gazette of India dated the 19th November 1988. [Placed in Library. See No. LT-7355/89]

(2) A copy of the Naval Ceremonial Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1988 (Hindi and English versions) published in Notification No. S.R.O. 363 in Gazette of India dated the 21st January, 1989, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-7356/89]

(3) A copy of the Annual Administrative Report (Hindi and English versions) of the Cantonment Boards, 1987-88 along with Audited Accounts. [Placed in Library. See No. LT-7357/89]

Notifications under Government Saving Banks Act, 1873

SHRI CHINTAMANI PANIGRAHI: On behalf of Shri Eduardo Faleiro, I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under section 15 of the Government Saving Banks Act, 1973:—

(i) The Post Office Savings Account (Amendment) Rules, 1989 published in Notification No. G.S.R. 5 (E) in Gazette of India dated the 5th January, 1989.

(ii) The National Savings Scheme (Amendment) Rules, 1989 published in Notification No. G.S.R. 41(E) in Gazette of

India dated the 19th January, 1989.

(iii) The Post Office (Monthly Income Account) (Amendment) Rules, 1989 published in Notification No. 46(E) in Gazette of India dated the 20th January, 1989. [Placed in Library. See No. LT-7358/89]

(2) A copy of the Kisan Vikas Patra (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 81(E) in Gazette of India dated the 6th February, 1989 under section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-7359/89]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 30 of the Regional rural Banks Act, 1976:—

(i) The Netravati Grameena Bank (Staff) Service Regulations, 1984. [Placed in Library. See No. LT-7360/89]

(ii) The Malwa Gramin Bank (Staff) Service Regulations, 1987. [Placed in Library. See No. LT-7361/89]

(iii) The Godavari Grameena Bank (Staff) Service Regulations, 1987. [Placed in Library. See No. LT-7362/89]

(iv) The Vallalar Grama Bank (Staff) Service Regulations. [Placed in Library. See No. LT-7363/89]

(v) The Kanaka Durga Grameena Bank (Staff) Service Regulations, 1987. [Placed in Library. See No. LT-7364/89]

(vi) The Thane Gramen Bank (staff) Service Regulations, 1987. [Placed in Library. See No. LT-7365/89]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Bank Act, 1976 :—

(i) A copy of the Hindon Gramin Bank (Meetings of Board) Rules, 1988 published in Notification No. S.O. 10 in Gazette of India dated the 7th January, 1989.

(ii) A copy of the Godavari Grammeena Bank (Meetings of Board) Rules, 1988 published in Notification No. S.O. 11 in Gazette of India dated the 7th January, 1989. [Placed in Library. See No. LT—7366/89]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1987-88 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Atomic Energy Education Society, Bombay, for the year 1987-88. [Placed in Library. See No. LT-7367/89]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year

1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of the Geomagnetism, Bombay, for the year 1987-88. [Placed in Library. See No. LT-7368/89]

Notifications under All India Service Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Service Act, 1951:—

(i) The Indian Police Service (Regulation of Seniority) Amendment Rules, 1988 published in Notification No. G.S.R. 58 (E) in Gazette of India dated the 27th January, 1989.

(ii) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1989 published in Notification No. G.S.R. 59 (E) in Gazette of India dated the 27th January, 1989.

(iii) The Indian Administrative Service (Appointment by Selection) Amendment Regulations, 1989 published in Notification No. G.S.R. 60(E) in Gazette of India dated the 27th January, 1989.

(iv) The Indian Administrative Service (Recruitment) Amendment Rules, 1989 published in Notification No. G.S.R 61(E) in

Gazette of India dated the 27th January, 1989.

[Placed in Library. See No. LT-7370/89]

(v) The Indian Police Service (Recruitment) Amendment Rules, 1989 published in Notification No. G.S.R. 62(E) in Gazette of India dated the 27th January, 1989.

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Rehabilitation Plantations Limited, Punalur, for the Year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-7371/89]

(vi) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1989 published in Notification No. G.S.R. 63(E) in Gazette of India dated the 27th January, 1989.

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(vii) The Indian Administrative Service, (Regulation of Seniority) Amendment Rules, 1989 published in Notification No. G.S.R. 77(E) in Gazette of India dated the 3rd February, 1989. [Placed in Library. See No. LT—7369/89]

[Translation]

Notifications under Delhi Police Act, 1978

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under section 148 of the Delhi Police Act, 1978:—

(i) The Delhi Police (Punishment and Appeal) (Amendment) Rules, 1988 published in Notification No. F.5/132/81-Home (P)/Estt. in Delhi Gazette dated the 22nd July, 1988.

(ii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 1988 published in Notification No. F.5/46/84-Home (P) Estt. in Delhi Gazette dated the 13th May 1988.

(I) Demand for protecting the interests of potato cultivators of Uttar Pradesh

SHRI HAFIZ MOHD. SIDDIQ (Moradabad): Mr. Speaker, Sir, many things are produced in our country on a large scale. Uttar Pradesh does not in any way lag behind other States in this matter. It leads in the production of potatoes and supplies it to different States. But there is no special arrangement for its storage due to which potato cultivators are deprived of remunerative price and potatoes rot.

Sir, I request the Central Government to save the potato cultivators from this loss by paying special attention to them.

[English]

(II) Demand for banning private tuitions in the form of classes by teachers

SHRI JUJHAR SINGH (Jhalawar): Deteriorating trend in the quality of education and the discipline in educational institutions has been a cause of great concern for the people of the country and for the Government as well. Reforms in educational policy have been envisaged by the Government.